

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.11/Chd/Pb./2017

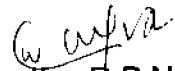
SIDBI.Petitioner.

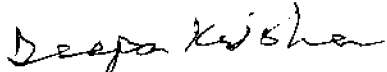
Versus.

Nexgen Laminators Pvt. Ltd. & Ors.Respondents.

Present: Mr.D.Bhattacharaya, Advocate for Mr.Gaurav Goel,
Advocate for the petitioner.

On request, the matter is adjourned to 0.7.04.2017.


(Justice R.P.Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical).

March 31, 2017.
Ashwani